HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

Bilaspur, dated the 22 /08 / 2025

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and is posted in the capacity as mentioned in Column No. (6) from the date she assumes charge of her office and;

The following Member of Higher Judicial Service is appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date she assumes charge of her office: -

TABLE

| SI. No. | Name & presently posted as | From | То | Sessions Division | Posted as |
|------------|---|--------|----------|----------------------|--|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1. | Smt. Mona Chauhan, Joint Registrar, Chhattisgarh State Consumer Disputes Redressal Commission | Raipur | Bilaspur | Bilaspur | XII District & Additional Sessions Judge |

Bilaspur, dated the 22 / 08 / 2025

The following Civil Judges (Senior Division), as specified in Column No. (2) of the table below, who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government vide its Order No. 3192/2343/XXI-B/C.G./2025 dated 12.08.2025 and Corrigendum No. $3203/2343/21-\overline{a}/\overline{v}.7./2025$ dated 13.08.2025, are transferred from the place specified in Column No. (3) to the place specified in Column No. (4) and are posted in the capacity as specified in Column No. (6) from the date they assume charge of their office(s) and;

The following Civil Judges (Senior Division), as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government, are appointed as Additional Sessions Judge for the Sessions Division, mentioned in Column No. (5), from the date they assume charge of their office(s):-

TABLE

| SI. No. | Name & presently posted as | From | То | Sessions Division | Posted as |
|------------|---|------|------|----------------------|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1. | Shri Pankaj Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate | Durg | Durg | Durg | IX District & Additional Sessions Judge |

12

Contd... 2/-

| SI. No. | Name & presently posted as | From | То | Sessions Division | Posted as |
|------------|--|--------------------|------------------|--------------------------------|--|
| 2. | Shri Brijesh Rai, I Civil Judge Senior Division & Chief Judicial Magistrate | Manendra- garh | Raipur | Raipur | IV District & Additional Sessions Judge |
| 3. | Shri Subodh Mishra, I Civil Judge Senior Division & Chief Judicial Magistrate | Sukma | Raipur | Raipur | VII District & Additional Sessions Judge |
| 4. | Smt. Ravinder Kaur, I Civil Judge Senior Division & Chief Judicial Magistrate | Janjgir- Champa | Janjgir | Janjgir- Champa | District & Additional Sessions Judge, F.T.S.C. (POCSO) |
| 5. | Ku. Sakshee Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate | Baikunth- pur | Bemetara | Bemetara | II District & Additional Sessions Judge |
| 6. | Shri Sheelu Singh, I Civil Judge Senior Division & Chief Judicial Magistrate | Korba | Katghora | Korba | II District & Additional Sessions Judge |
| 7. | Smt. Namita Minj Bhaskar, I Civil Judge Senior Division & Chief Judicial Magistrate | Dhamtari | Dhamtari | Dhamtari | I Additional Judge to the Court of District & Additional Sessions Judge |
| 8. | Shri Sumit Kumar Harsyana, I Civil Judge Senior Division & Chief Judicial Magistrate | Ambika- pur | Surajpur | Surajpur | II District & Additional Sessions Judge |
| 9. | Shri Jeetendra Pradhan, I Civil Judge Senior Division & Chief Judicial Magistrate | Jagdalpur | Raipur | Raipur | XIV District & Additional Sessions Judge |
| 10. | Dr. Sumit Kumar Soni, I Civil Judge Senior Division & Chief Judicial Magistrate | Ramanuj- ganj | Ramanuj- ganj | Balrampur- Ramanuj- ganj | Additional Judge to the Court of I District & Additional Sessions Judge |
| 11. | Ms. Manisha Thakur, I Civil Judge Senior Division & Chief Judicial Magistrate | Mungeli | Bilaspur | Bilaspur | VI District & Additional Sessions Judge |

| SI. No. | Name & presently posted as | From | То | Sessions Division | Posted as |
|------------|---|------------------|-----------------|-------------------------|--|
| 12. | Shri Radheshyam Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate | Baloda- Bazar | Kurud | Dhamtari | Additional Judge to the Court of District & Additional Sessions Judge, Dhamtari at Kurud |
| 13. | Smt. Sarojani Janardan Khare, I Civil Judge Senior Division & Chief Judicial Magistrate | Jashpur | Jashpur | Jashpur | Additional Judge to the Court of District & Additional Sessions Judge |
| 14. | Shri Shyam Kumar Sahu, I Civil Judge Senior Division & Chief Judicial Magistrate | Khaira- garh | Raigarh | Raigarh | V District & Additional Sessions Judge |
| 15. | Smt. Anita Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate | Gariaband | Raipur | Raipur | District & Additional Sessions Judge, III F.T.S.C. (POCSO) |
| 16. | Ku. Rajeshwari Suryawanshi, I Civil Judge Senior Division & Chief Judicial Magistrate | Kawardha | Kawardha | Kabirdham (Kawardha) | II Additional Judge to the Court of District & Additional Sessions Judge |
| 17. | Shri Vijendra Sonwani, I Civil Judge Senior Division & Chief Judicial Magistrate | Bilaspur | Bilaspur | Bilaspur | XI District & Additional Sessions Judge |
| 18. | Shri Girish Kumar Mandavi, I Civil Judge Senior Division & Chief Judicial Magistrate | Raipur | Raipur | Raipur | District & Additional Sessions Judge, IV F.T.S.C. (POCSO) |
| 19. | Shri Anand Borkar, I Civil Judge Senior Division & Chief Judicial Magistrate | Mahasa- mund | Mahasa- mund | Mahasa- mund | II District & Additional Sessions Judge |

Note: (i) The Judicial Officer, whose name is mentioned at serial no. 11 shall not be entitled to any transfer grant and/or allowance(s) pursuant to transfer on her own request.

BY ORDER OF THE HIGH COURT

(MANSOOR AHMED)
I/C REGISTRAR GENERAL
Contd... 4/-

Endt. No. _____/Confdl./2025 II-2-1/2025 Bilaspur, dated the <u>22</u> / <u>08</u> / 2025

Copy forwarded to: -

1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

10)Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

11)Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

12)Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

13)Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

14)Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

15)Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

16)Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

17)Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.

19)Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

20)Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

21)

- Smt. Mona Chauhan, Joint Registrar, Chhattisgarh State Consumer Dispute Redressal Commission, Behind New Bus Stand (Old Bus Depot No.1), Padri, Raipur,
- 2. Shri Pankaj Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate, Durg,
- 3. Shri Brijesh Rai, I Civil Judge Senior Division & Chief Judicial Magistrate, Manendragarh-Chirmiri-Bharatpur at Manendragarh,
- 4. Shri Subodh Mishra, I Civil Judge Senior Division & Chief Judicial Magistrate, Sukma,

 Contd...5/-

- 5. Smt. Ravinder Kaur, I Civil Judge Senior Division & Chief Judicial Magistrate, Janjgir-Champa,
- 6. Ku. Sakshee Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate, Koria (Baikunthpur),
- 7. Shri Sheelu Singh, I Civil Judge Senior Division & Chief Judicial Magistrate, Korba,
- 8. Smt. Namita Minj Bhaskar, I Civil Judge Senior Division & Chief Judicial Magistrate, Dhamtari,
- 9. Shri Sumit Kumar Harsyana, I Civil Judge Senior Division & Chief Judicial Magistrate, Sarguja (Ambikapur),
- 10. Shri Jeetendra Pradhan, I Civil Judge Senior Division & Chief Judicial Magistrate, Bastar (Jagdalpur),
- 11. Dr. Sumit Kumar Soni, I Civil Judge Senior Division & Chief Judicial Magistrate, Balrampur-Ramanujganj,
- 12. Ms. Manisha Thakur, I Civil Judge Senior Division & Chief Judicial Magistrate, Mungeli,
- 13. Shri Radheshyam Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate, BalodaBazar-Bhatapara,
- 14. Smt. Sarojani Janardan Khare, I Civil Judge Senior Division & Chief Judicial Magistrate, Jashpur,
- 15. Shri Shyam Kumar Sahu, I Civil Judge Senior Division & Chief Judicial Magistrate, Khairagarh-Chhuikhadan-Gandai at Khairagarh,
- Smt. Anita Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate, Gariaband,
- 17. Ku. Rajeshwari Suryawanshi, I Civil Judge Senior Division & Chief Judicial Magistrate, Kabirdham (Kawardha),
- 18. Shri Vijendra Sonwani, I Civil Judge Senior Division & Chief Judicial Magistrate, Bilaspur
- 19. Shri Girish Kumar Mandavi, I Civil Judge Senior Division & Chief Judicial Magistrate, Raipur,
- 20. Shri Anand Borkar, I Civil Judge Senior Division & Chief Judicial Magistrate, Mahasamund,

for information and compliance. He/She is directed to take over charge at his/her new place of posting on or before 01.09.2025 and send his/her handing and taking over charge reports to this Registry through the concerned Princial District & Sessions Judge.

- 22)Principal District & Sessions Judge, Balodabazar-Bhatapara/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/ Korba/ Koria (Baikunthpur)/ Mungeli/ Raipur/ Rajnandgaon/ Sarguja (Ambikapur) for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same on or before 01.09.2025 under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.
- 23)Principal District & Sessions Judge, Balod/ Balrampur-Ramanujganj/ Bemetera/ Bilaspur/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kawardha/ Kondagaon/ Mahasamund/ Raigarh/ Surajpur/ Uttar Bastar (Kanker) for information.
- 24) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 25)Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.

h

Contd...6/-

- 26)Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27)Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28)Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31)Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima/ High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 32)Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / High Court Recruitment Cell/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33)In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35)Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(MANSOOR AHMED)
I/C REGISTRAR GENERAL